

SPECIAL BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/319(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	"REGISTRAR OF COMPANIES WEST BENGAL VS BAID NIRMAN PRIVATE LIMITED "
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

ORDER

1. None for the Official Liquidator.
2. Matter is adjourned to **19/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**